

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14397/2026 BLAPL/4941/2026	BIDESHI JANI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /606 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001636/2025
2	D-BLAPL/14402/2026 BLAPL/4942/2026	TINKU BESAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /105 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000382/2026
3	D-BLAPL/14408/2026 BLAPL/4943/2026	SAKTI KUMAR SAHANI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADAMBADI /92 /2026 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000058/2026
4	D-BLAPL/14441/2026 BLAPL/4944/2026	PARSHU TANDI VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /122 /2026 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000037/2026
5	D-BLAPL/14443/2026 BLAPL/4945/2026	SUBASISH DAS VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000133/2025
6	D-BLAPL/14454/2026 BLAPL/4946/2026	JAYANTA BIBAR @ BIBHAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUDARI /24 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000022/2025
7	D-BLAPL/14456/2026 BLAPL/4947/2026	SHIBA RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000014/2026
8	D-BLAPL/14459/2026 BLAPL/4948/2026	UMAKANTA GARDIA @ RAGHAB VS STATE OF ODISHA	SK. ZAFARULLA VS	LAKHANPUR /99 /2020 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000031/2020
9	D-BLAPL/8256/2026 BLAPL/4949/2026	MUNA DIN VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /133 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000031/2024
10	D-BLAPL/14468/2026 BLAPL/4950/2026	RABINDRA TUDU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000063/2025
11	D-BLAPL/11350/2026 BLAPL/4951/2026	DHARANIDHAR MAHAKUD VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	NAYAKOT /172 /2025 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000026/2026

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12	D-BLAPL/12033/2026 BLAPL/4952/2026	SUBHRANSU DALEI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE MAHILA /17 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Kor Spl/0000005/2026
13	D-BLAPL/12525/2026 BLAPL/4953/2026	RUBI BEGUM @ JENA VS STATE OF ODISHA	PRADEER KUMAR PRADHAN VS	// 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000018/2026
14	D-BLAPL/14476/2026 BLAPL/4954/2026	NIBAS NAYAK @ MURALIDHAR NAYAK @ NIBASH VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /41 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000151/2026
15	D-BLAPL/12543/2026 BLAPL/4955/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000009/2026
16	D-BLAPL/13792/2026 BLAPL/4956/2026	SUNAT JENA @ SANIA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PIRAHAT P.S /338 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000025/2026
17	D-BLAPL/14480/2026 BLAPL/4957/2026	ANDRIYA MANDAL VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	ADVA /66 /2026 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000040/2026
18	D-BLAPL/14481/2026 BLAPL/4958/2026	SHIV KUMAR YADAV VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	JAGDALPUR /76 /2026 A.D.J.,PADAMPUR(Bargarh ) Spl/0000021/2026
19	D-BLAPL/14485/2026 BLAPL/4959/2026	PRADEEP KUMAR KUNDU @ PRADEEP KUNDU VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /785 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000315/2025
20	D-BLAPL/13799/2026 BLAPL/4960/2026	SUKANTA KUMAR SADANGI VS STATE OF ODISHA	ANIRUDHA DAS VS	TENTULIKHUNTI /81 /2026 SPECIAL JUDGE(POCSO), NABARANGP TR/0000019/2026
21	D-BLAPL/14491/2026 BLAPL/4961/2026	SATYA BRATA MOHANTY @ MILU VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
22	D-BLAPL/13902/2026 BLAPL/4962/2026	JAGANNATH SUNANI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /514 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000023/2026
23	D-BLAPL/14004/2026	SANU @ SANUJ NAYAK	ANIRUDHA DAS	KOTOAGARH /41 /2024

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	BLAPL/4963/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), PHULBANI(Khordha) Spl/0000024/2024
24	D-BLAPL/14500/2026 BLAPL/4964/2026	PREMANANDA SAHOO VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BOLAGARH P.S. /164 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000075/2026
25	D-BLAPL/14071/2026 BLAPL/4965/2026	BISWANATH BARIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	NISCHINTAKOILI /119 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000209/2026
26	D-BLAPL/14141/2026 BLAPL/4966/2026	MANISH @ KALU AGRAWAL VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BIJEPUR /235 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000052/2025
27	D-BLAPL/14202/2026 BLAPL/4967/2026	PRADEEP JAL VS STATE OF ODISHA	SURENDRA MOHANTY VS	AINTHAPALI /256 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000424/2024
28	D-BLAPL/14508/2026 BLAPL/4968/2026	SIBA BANARA @ GAGARAI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /134 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur ) CT/0000306/2026
29	D-BLAPL/14264/2026 BLAPL/4969/2026	SATYABRATA PARIDA VS STATE OF ODISHA	BIBHUTI BHUSAN ROURAY VS	CANTONMENT ROAD /259 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000187/2025
30	D-BLAPL/14240/2026 BLAPL/4970/2026	SARAT CHANDRA PARICHA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000084/2024
31	D-BLAPL/13979/2026 BLAPL/4971/2026	JAGU @ JAGABANDHU DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000005/2026
32	D-BLAPL/13924/2026 BLAPL/4972/2026	KALUCHARANA BHUYAN @ KALU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BAIDYANATHPUR /518 /2025 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000018/2026
33	D-BLAPL/14498/2026 BLAPL/4973/2026	PREMANANDA SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /534 /2021 A.D.J.,ASKA(Ganjam) ST/0000031/2022
34	D-BLAPL/13965/2026 BLAPL/4974/2026	LIPU GOCHHAYAT VS	PURNA CHANDRA MOHARANA VS	SUKINDA /52 /2026 G.N CUM J.M.F.C., SUKINDA(Jajapur )

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35	D-BLAPL/14241/2026 BLAPL/4975/2026	STATE OF ODISHA HARI RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	CT/0000106/2026 GUNUPUR /246 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000073/2025
36	D-BLAPL/14275/2026 BLAPL/4976/2026	SANDHYA BEHERA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	CHANDANPUR /178 /2024 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000466/2024
37	D-BLAPL/14305/2026 BLAPL/4977/2026	BIKASH DALABEHERA @ BIKASH KUMAR DALABEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BHARATPUR PS /183 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000536/2024
38	D-BLAPL/14501/2026 BLAPL/4978/2026	SUSHANTA @ SUSHANTA KUMAR BUDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR TOWN /16 /2017 2ND A.D.J., BALANGIR(Balangir) Spl/0000007/2017
39	D-BLAPL/13016/2026 BLAPL/4979/2026	RAMESH BISOYI VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DIGAPAHANDI /255 /2024 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar) Spl/0000102/2024
40	D-BLAPL/14532/2026 BLAPL/4980/2026	PRATIK @ PRATEEK KUMAR MANDHATA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000151/2025
41	D-BLAPL/13335/2026 BLAPL/4981/2026	CHINU @ CHINMAYA DAS VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	PATTAMUNDAI RURAL PS /155 /2026 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000023/2026
42	D-BLAPL/13406/2026 BLAPL/4982/2026	BUDHIRAM SAHU VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /320 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000576/2026
43	D-BLAPL/13798/2026 BLAPL/4983/2026	RUDRA NARAYANA DALEI @ BIBHU DALEI VS STATE OF ODISHA	GOKHA BEHERA VS	BARANGA /177 /2024 SPECIAL JUDGE (POCSO), CUTTACK(CU) Spl/0000083/2024
44	D-BLAPL/14504/2026 BLAPL/4984/2026	MANAS @ MANASH DALAI VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /134 /2025 A.D.J.,JAJPUR ROAD(Jajapur ) ST/0000048/2025
45	D-BLAPL/14003/2026 BLAPL/4985/2026	SUSHANTA KARMI @ SUNU VS STATE OF ODISHA	AMARENDRA SAHOO VS	ANGUL TOWN /46 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0000094/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/14685/2026 BLAPL/4986/2026	HIMANSHU SEKHAR MAJHI VS UNION OF INDIA(N.C.B)	SITIKANT MISHRA VS	NCB BHUBANESWAR /10 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/000018/2025
47	D-BLAPL/14046/2026 BLAPL/4987/2026	SHIBANI @ MAHIMA SUNA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	TUSRA /64 /2026 J.M.F.C.,TUSURA(Balangir) GR/000064/2026
48	D-BLAPL/14189/2026 BLAPL/4988/2026	PRAKASH CHANDRA SWAIN @ GUGUNA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,BHUBANESWAR(Khordha ) CT/0001927/2023
49	D-BLAPL/14200/2026 BLAPL/4989/2026	GANESWAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	TALCHER TOWN /1282 /2025 A.D.J.,TALCHER(Anugul ) CT/0000055/2026
50	D-BLAPL/14723/2026 BLAPL/4990/2026	K. SIBA PRASAD VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /56 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000093/2026
51	D-BLAPL/14724/2026 BLAPL/4991/2026	M. THIRUMOORTHY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /117 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000097/2025
52	D-BLAPL/14472/2026 BLAPL/4992/2026	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SPECIAL CRIME UNIT /5 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000810/2025
53	D-BLAPL/14257/2026 BLAPL/4993/2026	MITHUN KUMAR SATAPATHY VS STATE OF ODISHA	SWAGATIKA PANDA VS	BHANJANAGAR /345 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjar Spl/0000013/2026
54	D-BLAPL/14494/2026 BLAPL/4994/2026	HASIN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /54 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/0000015/2026
55	D-BLAPL/14520/2026 BLAPL/4995/2026	BISWANATH NAYAK @ RAJA VS STATE OF ODISHA	PRINCE PATNAIK VS	MALGODOWN /165 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000059/2026
56	D-BLAPL/14831/2026 BLAPL/4996/2026	MUNA @ LUNA NAYAK VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	KHANDAGIRI P.S. /832 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000694/2025
57	D-BLAPL/14510/2026	MUNNA PATEL	SOUMYA RANJAN DAS	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4997/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000002/2026
58	D-BLAPL/13933/2026 BLAPL/4998/2026	VIJAY SHARMA @ VIJAY KUMAR SHARMA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	Maitri Vihar PS /82 /2026 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000127/2026
59	D-BLAPL/14598/2026 BLAPL/4999/2026	RAJKUMAR MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /41 /2026 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000081/2026
60	D-BLAPL/14522/2026 BLAPL/5000/2026	DAYANIDHI BISIMAJHI VS STATE OF ODISHA	ASHWARIYA DASH VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000026/2026
61	D-BLAPL/10914/2026 BLAPL/5001/2026	JUEL PANI VS STATE OF ODISHA	SURENDRA NATH PADHY VS	// A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000075/2025
62	D-CMAPL/16612/2026 CMAPL/76/2026	DROUPADI SAHOO VS STATE OF ODISHA	ADV. VS	// () //
63	D-CMAPL/15719/2026 CMAPL/77/2026	AJAY KUMAR DASH VS UNION OF INDIA	USHARANI PATI VS	// () //
64	D-CMAPL/22079/2026 CMAPL/78/2026	BINODINI SAHU VS SARASWATI SAHU	KARUNAKAR GAYA VS	// () //
65	D-CMAPL/15741/2026 CMAPL/79/2026	KUNTALA SAHU VS STATE OF ODISHA	SASMITA MOHAPATRA VS	// () //
66	D-CMAPL/15442/2026 CMAPL/80/2026	MANMATH @ MANMATH NATH MOHANTY VS SUKANTI MOHANTY	ABHISHEK DASH VS	// () //
67	D-CMP/21253/2026 CMP/848/2026	DILLIP KUMAR SETHI VS M/S. YASUJA TRANSLOGISTICS LLP. A LIMITED LIABILITY PARTNERSHIP FIRM, ANGUL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) IA/0000040/2026
68	D-CMP/22714/2026 CMP/849/2026	RAMA CHANDRA MISHRA VS	ASHOK KUMAR BEHERA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghpur)

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69	D-CMP/21474/2026 CMP/850/2026	KAMALA DEBI PARSURAM SAHU VS SUREN KUMAR PRUSTY	SOURAV SUMAN BHUYAN VS	EP/0000002/2025 // CIVIL JUDGE (SD),KUCHINDA(Sambalpu CVREV/0000006/2024
70	D-CMP/22199/2026 CMP/851/2026	PRAVEEN CHANDRA BHANJ DEO VS SRI SRI DURGADEVI THAKURANI, MAYURBHANJ	UMESH CHANDRA PATNAIK VS	// DISTRICT & SESIONS JUDGE,BARIPADA CVREV/0000004/2025
71	D-CMP/21686/2026 CMP/852/2026	RABI SAHU VS BAIDEHI SAHU@BADEI SAHU	UPENDRA KUMAR SAMAL, (SR.ADV.) VS	// CIVIL JUDGE, SR. DIV. (WOMENS) COU CS/0000013/2021
72	D-CMP/19802/2026 CMP/853/2026	BHABANI CHARAN RATH VS SUBRAT PRASANNA MISHRA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001072/2018
73	D-CMP/20886/2026 CMP/854/2026	GANESH CH. BEHERA VS RUPTESH PATTNAIK	DARPAHARI DHAL VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK IA/0000001/2025
74	D-CMP/23162/2026 CMP/855/2026	BIBHUTI BHUSHAN MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) IA/0000024/2026
75	D-CMP/20681/2026 CMP/856/2026	MANAS CHANDRA SENA VS AKSHAYA KUMAR SENA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000126/2022
76	D-CMP/22588/2026 CMP/857/2026	NILAMANI SUTAR VS NIRANJAN TARAI	PRASANNA KUMAR RATH (1) VS	// CIVIL JUDGE (JR.DIV.),AUL(Kendrapara ) EC/0000001/2022
77	D-CMP/21106/2026 CMP/858/2026	RAJAT KUMAR NAYAK VS BALARAM NAYAK	AKSHYA KUMAR SAHOO VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK IA/0000001/2026
78	D-CMP/21629/2026 CMP/859/2026	MANORANJAN SARANGI VS SATYABHAMA SARANGI (DEAD)	BIPLABA P.B. BAHALI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0002273/2021
79	D-CMP/21452/2026 CMP/860/2026	CHANDANA NANDA PIRI VS PRANAY KUMAR DAS	MANOJ OJHA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000023/2021

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80	D-CMP/21195/2026 CMP/861/2026	BASUMATI BHOLO VS KALYANI BEHERA	LALIT KUMAR MAHARANA VS	// A.D.J.,BHUBANESWAR(Khordha ) Fao/0000028/2020
81	D-CMP/22388/2026 CMP/862/2026	SATYABRATA MISHRA VS PAPUNA NAIK	SURAJIT MAHANTA VS	// CIVIL JUDGE (SD),RAYGADA(Rayagada CMA/0000028/2025
82	D-CMP/22807/2026 CMP/863/2026	RENUBALA ROUT VS SUMAN AGARAWAL	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK IA/0000001/2026
83	D-CMP/22329/2026 CMP/864/2026	KUSUM GUPTA VS BANADURGA KINETIC WORLD, BHUBANESWAR	KOUSIK ANANDA GURU VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0001589/2024
84	D-CMP/23244/2026 CMP/865/2026	ANNAPURNA SAHOO VS KHITISH SAMANTA BEHERA	UMA CHARAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALINGGAR Fao/0000121/2024
85	D-CONTAC/20762/2026 CONTAC/3/2026	ABRAR KHAN VS CHANCHAL RANA, I.A.S	RAJESH KUMAR MAHAPATRA VS	// () //
86	D-CONTC/21053/2026 CONTC/3091/2026	NALINI KANTA BARIK VS YOGESH BAHADUR KHURANIA, IPS,D.G. AND I.G. OF POLICE, CUTTACK	ADV. VS	// () //
87	D-CONTC/21963/2026 CONTC/3092/2026	MANOJ DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// () //
88	D-CONTC/21965/2026 CONTC/3093/2026	HARA DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// () //
89	D-CONTC/21987/2026 CONTC/3094/2026	KANHU CHARAN DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// () //
90	D-CONTC/21990/2026 CONTC/3095/2026	SAMSAN DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// () //
91	D-CONTC/22360/2026	RASMITA DAS	ADV.	//

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	CONTC/3096/2026	VS	VS	0
		ASWATHY S., IAS		//
92	D-CONTC/22363/2026	BIMALA PARICHHA	ADV.	//
	CONTC/3097/2026	VS	VS	0
		ASWATHY S., IAS		//
93	D-CONTC/22365/2026	BIMALA NAYAK	ADV.	//
	CONTC/3098/2026	VS	VS	0
		ASWATHY S., IAS		//
94	D-CONTC/22367/2026	ANITA KUMARI GOUDA	ADV.	//
	CONTC/3099/2026	VS	VS	0
		ASWATHY S., IAS		//
95	D-CONTC/22368/2026	MINA KUMARI SAHOO	ADV.	//
	CONTC/3100/2026	VS	VS	0
		ASWATHY S., IAS		//
96	D-CONTC/22435/2026	SANTILATA MAHAKUD	ADV.	//
	CONTC/3101/2026	VS	VS	0
		USHA PADHEE, I.A.S.		//
97	D-CONTC/16015/2026	HAREKRUSHNA NAIK	ADV	//
	CONTC/3102/2026	VS	VS	0
		BALAMAKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,BHUBANESWAR		//
98	D-CONTC/20077/2026	SIDDHARTHA SANKAR SAHOO	DIGAMBARA MISHRA	//
	CONTC/3103/2026	VS	VS	0
		GIRISH S.N, IAS		//
99	D-CONTC/20085/2026	NRUSINGHA CHARAN OJHA	DIGAMBARA MISHRA	//
	CONTC/3104/2026	VS	VS	0
		GIRISH S.N, IAS		//
100	D-CONTC/20087/2026	PITAMBAR MOHANTY	DIGAMBARA MISHRA	//
	CONTC/3105/2026	VS	VS	0
		GIRISH S.N, IAS		//
101	D-CONTC/21213/2026	SANGRAM SINGH	SAILAZA NANDAN DAS	//
	CONTC/3106/2026	VS	VS	0
		KIRANDEEP KAUR SAHOTA, IAS		//
102	D-CONTC/21214/2026	SURYA NARAYAN PANDA	SAILAZA NANDAN DAS	//
	CONTC/3107/2026	VS	VS	0

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103	D-CONTC/21230/2026 CONTC/3108/2026	KIRANDEEP KAUR SAHOTA, IAS CHANDRA SEKHAR PATTANAIAK VS	ADV VS	// // ()
104	D-CONTC/44306/2025 CONTC/3109/2026	RAJARSHI CHAKMA, THE REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR BINATI RATH VS	ADV. VS	// // ()
105	D-CONTC/13602/2026 CONTC/3110/2026	KALI PRASANNA MOHAPATRA, IAS NITYANANDA BISWAL VS	ULLASH CHANDRA MOHANTY VS	// // ()
106	D-CONTC/22264/2026 CONTC/3111/2026	NARAYAN DAS, BRANCH MANAGER, UCO BANK, JAGATSINGHPUR SARADA PUJAHARI VS	PRAVAT KUMAR MUDULI VS	// // ()
107	D-CONTC/22699/2026 CONTC/3112/2026	DR. MAHENDRA KUMAR SAHU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BOUDH RAJENDRA PRASAD SAHOO VS	PRATAP KUMAR BEHERA VS	// // ()
108	D-CONTC/17983/2026 CONTC/3113/2026	ARINDAM DAKUA, IAS SIKENDRA SINGH@SIKANDAR VS	MANAS KUMAR SWAIN VS	// // ()
109	D-CONTC/21464/2026 CONTC/3114/2026	AMITABH THAKUR, I.P.S. DHRUBA CHARAN NAYAK VS	ADV. VS	// // ()
110	D-CONTC/21588/2026 CONTC/3115/2026	ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA AJAYA KUMAR PANDA VS	ADV. VS	// // ()
111	D-CONTC/21983/2026 CONTC/3116/2026	BIRENDRA KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA SAMBAR KHATUN VS	ADV. VS	// // ()
112	D-CONTC/20632/2026 CONTC/3117/2026	P.L.HARANADH, CHAIRMAN, PARADIP PORT TRUST ISWAR SAHU VS	ADV VS	// // ()
113	D-CONTC/21328/2026 CONTC/3118/2026	RABINARAYAN SAHOO, OAS I, TAHASILDAR, KODALA AJAY KUMAR MOHANTY VS	ADV. VS	// // ()
		HEMANTA SHARMA, IAS		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/21287/2026 CONTC/3119/2026	BHAKTI BHUSAN PATI VS ASWATHY,IAS, COMMISSIONER CUM SECRETARY ,HEALTH AND FAMILY WELFARE DEPTT.	PARTHA SARATHI DAS VS	// ()
115	D-CONTC/17292/2026 CONTC/3120/2026	SITAKANTA MAHAPATRA VS THIRUMALA NAIK, IAS	GOPAL KRUSHNA NANDA VS	// ()
116	D-CONTC/23316/2026 CONTC/3121/2026	RINA RANI DAS VS HEMANTA SHARMA, THE COMM. CUM SEC. HOME DEPT., ODISHA	BHOJARAJ SETH VS	// ()
117	D-CRLA/14394/2026 CRLA/435/2026	SABITA MANDAL @ SABITA RANI MANDAL VS STATE OF ODISHA	DIPANKAR ACHARYA VS	MAHILA P.S.(BBSR) /39 /2013 A.D.J.,BHUBANESWAR(Khordha ) CT/0000044/2013
118	D-CRLA/11616/2026 CRLA/436/2026	KUNIL LOHARA VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /153 /2025 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU CT/0000040/2025
119	D-CRLA/14360/2026 CRLA/437/2026	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	BANAPUR P.S. /229 /2020 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000104/2020
120	D-CRLA/13329/2026 CRLA/438/2026	THANU @ PRADEEP KUMBHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /191 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000218/2024
121	D-CRLA/12724/2026 CRLA/439/2026	JAJATI MAHANTA @ JITU VS STATE OF ODISHA	ASISH KUMAR RAY VS	CHAMPUA /345 /2025 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000005/2026
122	D-CRLA/14395/2026 CRLA/440/2026	NIRANJAN MANDAL VS STATE OF ODISHA	DIPANKAR ACHARYA VS	MAHILA P.S.(BBSR) /39 /2013 A.D.J.,BHUBANESWAR(Khordha ) CT/0000670/2013
123	D-CRLA/13424/2026 CRLA/441/2026	RAKOTI DHANUNJAYA @ REGATI DHANUNJAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GURANDI /97 /2019 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000040/2020
124	D-CRLMC/13941/2026 CRLMC/1647/2026	ATWA MUNDA VS STATE OF ODISHA	LALITENDU BHUYAN VS	HARICHANDANPUR /143 /2022 A.D.J.,KEONJHAR(Kendujhar) Spl/0000038/2022
125	D-CRLMC/14129/2026	RUBU @ RITESH KUMAR BEHERA	NALINI KANTA DASH	MANCHESWAR P.S. /245 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1648/2026	VS STATE OF ODISHA	VS	J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000646/2025
126	D-CRLMC/14218/2026 CRLMC/1649/2026	PRABHUPADA BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	NAYAPALLI P.S. /235 /2008 J.M.F.C.(III),BHUBANESWAR(Khordha ) GR/0003051/2008
127	D-CRLMC/14700/2026 CRLMC/1650/2026	DR. DEEPAK PADHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MAHILA (BERHAMPUR) /37 /2015 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000468/2015
128	D-CRLMC/13764/2026 CRLMC/1651/2026	SHASANKA SHEKHAR SAMAL @ SASANKA @ SHASHANKA VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDITNAGAR /1 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000001/2022
129	D-CRLMC/13960/2026 CRLMC/1652/2026	SASMITA NAYAK VS BILASH KUMAR BISWAL	PRATIMA NAYAK VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE CRREV/0000116/2025
130	D-CRLMC/12653/2026 CRLMC/1653/2026	MOSES BIRA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	MOHANA /59 /2017 J.M.F.C.,MOHANA(Gajapati ) GR/0000069/2017
131	D-CRLMC/14489/2026 CRLMC/1654/2026	P.SIVA @ P.SHIBA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /316 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001009/2023
132	D-CRLMC/14694/2026 CRLMC/1655/2026	SURYAMANI TRIPATHY VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	CANTONMENT ROAD /117 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000751/2023
133	D-CRLMC/14763/2026 CRLMC/1656/2026	TANMAYA KUMAR DALEI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	CUTTACK SADAR /288 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000656/2024
134	D-CRLMC/13007/2026 CRLMC/1657/2026	PABITRA BEHERA @ PABITRA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 S.D.J.M.,KHURDA(Khordha ) CMC/0000225/2025
135	D-CRLMC/14797/2026 CRLMC/1658/2026	BIBEK SAHANI VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	MAHILA PS,SEC-3,ROURKELA /33 /2009 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000310/2013
136	D-CRLMC/14668/2026 CRLMC/1659/2026	FAMU @ SK. FAYAMID @ SK. FAYMID VS	SNEHASIS BEHERA VS	PARADEEP /216 /2021 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats

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137	D-CRLMC/13501/2026 CRLMC/1660/2026	STATE OF ODISHA GOKUL KUMBHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/0000064/2021 BARGARH /262 /2013 SPECIAL JUDGE (POCSO), BARGARH(B
138	D-CRLMC/14768/2026 CRLMC/1661/2026	SATYABHAMA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	Spl/0000262/2013 KHANDAGIRI P.S. /5 /2011 DISTRICT & SESIONS JUDGE,BHUBANE
139	D-CRLMC/12784/2026 CRLMC/1662/2026	STATE OF ODISHA DHIRENDRA SAHU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	CT/0000098/2019 MANCHESWAR P.S. /321 /2022 ()
140	D-CRLMP/13570/2026 CRLMP/669/2026	STATE OF ODISHA KHETRABASI JENA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// KENDRAPARA SADAR /396 /2025 ()
141	D-CRLMP/11500/2026 CRLMP/670/2026	STATE OF ODISHA INFORMANT VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// PATTAMUNDAI RURAL PS /232 /2025 ()
142	D-CRLMP/12377/2026 CRLMP/671/2026	MANGALU NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	// KAMAKHYANAGAR /61 /2024 ()
143	D-CRLMP/12429/2026 CRLMP/672/2026	LAXMIKANT SAHOO VS STATE OF ODISHA	AMIT KUMAR PATRA VS	// / /0 ()
144	D-CRLMP/14591/2026 CRLMP/673/2026	PRAJWAL TEWARI VS DEPUTY COMMISSIONER OF POLICE, CUTTACK	BASUDEV PUJARI VS	// CUTTACK SADAR /6 /2026 ()
145	D-CRLMP/12776/2026 CRLMP/674/2026	BISWAJIT BEHERA VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// / /0 ()
146	D-CRLMP/12582/2026 CRLMP/675/2026	LAXMI KHATOI VS STATE OF ODISHA	GOPINATH MISHRA VS	// / /0 ()
147	D-CRLMP/8921/2026 CRLMP/676/2026	STATE OF ODISHA MAKAR SINGH VS STATE OF ODISHA	PRAHALLAD MAHALI VS	// MARSHAGHAI /84 /2026 ()

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148	D-CRLREV/13863/2026 CRLREV/370/2026	STATE OF ODISHA(VIG.) VS SUKANTI PANIGRAHI	SANGRAM DAS, S.C.VIG VS	BHUBANESWAR VIGILANCE /62 /2012 SPECIAL JUDGE(VIG),BHUBANESWAR TR/000010/2017
149	D-CRLREV/13413/2026 CRLREV/371/2026	BHANUMATI BEHERA VS STATE OF ODISHA	ANUPAM RATH VS	CHANDANPUR /70 /2017 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000089/2024
150	D-CRLREV/13569/2026 CRLREV/372/2026	SHRAYANS PRATAP VS MAYURIKA PRATAP	SAURAV TIBREWAL VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000209/2022
151	D-CRLREV/1384/2026 CRLREV/373/2026	NIRANJAN SAHOO VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	SARANAKUL /14 /2008 A.D.J.,ODAGAON(Nayagarh ) CRA/0000006/2016
152	D-CRLREV/14416/2026 CRLREV/374/2026	PREMANANDA ROUT VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) CRMC/0000015/2026
153	D-CRLREV/12501/2026 CRLREV/375/2026	ARUN KUMAR BHUYAN @ BABULU VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	RAYAGADA TOWN /15 /2010 DIST.& SESSIONS JUDGE,RAYAGADA(I CRA/0000012/2024
154	D-CRLREV/14664/2026 CRLREV/376/2026	AAKANKSHYA PANI VS STATE OF ODISHA	MITALEE JESTHI VS	BADAGODA P.S. /125 /2022 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE CRA/0000116/2025
155	D-CRP/6681/2026 CRP/28/2026	BATAKRISHNA JENA VS KANCHANABALA JENA	ARPIT SIKDAR VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000094/2023
156	D-CRP/16126/2026 CRP/29/2026	M/S. PFIZER LIMITED,MUMBAI VS M/SGUPTA PHARMACEUTICALS AGENCY,JAJPUR	CHINMAYA MISHRA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CMA/0000358/2025
157	D-CRP/22204/2026 CRP/30/2026	CHITRALEKHA TANDI VS PADMABATI SAGAR	PRABHAV BEHERA VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka EXECUTION CASE/0000009/2025
158	D-EXP/16628/2026 EXP/69/2026	P. LAXMINARAYANA VS BALA MUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION	SARAT KUMAR BEHERA VS	// ( //
159	D-FAO/20778/2026	MALAYA MANJARI PRADHAN	AUROBINDA SAHOO	//

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	FAO/587/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000258/2015
160	D-FAO/21321/2026 FAO/588/2026	MANAS RANJAN MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000081/2014
161	D-FAO/21456/2026 FAO/589/2026	M.C. OF KUMARPUR U.P. (M.E) SCHOO, KUMARPUR, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001924/2017
162	D-FAO/21873/2026 FAO/590/2026	THE MANAGING COMMITTEE OF MENDHAPUR GRAM PANCHAYAT HIGH SCHOOL, KENDRAPARA VS STATE OF ODISHA	RENDERAJAN KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000207/2008
163	D-FAO/21880/2026 FAO/591/2026	THE MANAGING COMMITTEE OF BAGBAR HIGH SCHOOL, BOLANGIR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000969/2017
164	D-FAO/21458/2026 FAO/592/2026	LALATENDU SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002738/2017
165	D-FAO/22189/2026 FAO/593/2026	MANAGING COMMITTEE OF VEER CHAUNRIA HIGH SCHOOL, KOTTAGAM, NABARANGPUR VS STATE OF ODISHA	KINSHUK KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001804/2017
166	D-FAO/19334/2026 FAO/594/2026	MANAGING COMMITTEE OF MAKUND HIGH SCHOOL, MAKUND, MAYURBHANJ VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001385/2017
167	D-FAO/22201/2026 FAO/595/2026	MANAGING COMMITTEE OF MAHADEV HIGH SCHOOL, BIKRAMPUR, NABARANGPUR VS STATE OF ODISHA	PRANAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001390/2017
168	D-FAO/19734/2026 FAO/596/2026	MANAGING COMMITTEE OF RAGHUNATH HIGH SCHOOL, RAIKAMA,MAYURBHANDILLIP VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000732/2015
169	D-FAO/20765/2026 FAO/597/2026	NARMADA MAHARANA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000397/2017
170	D-FAO/20771/2026 FAO/598/2026	SISIR KUMAR JENA VS	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA

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171	D-FAO/20773/2026 FAO/599/2026	STATE OF ODISHA BIJAYALAXMI SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	Gia/0000759/2015 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000001/2015
172	D-FAO/20275/2026 FAO/600/2026	MOTI RANJAN BEHERA VS UPENDRANATH NAYAK	CHITTA RANJAN LENKA VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000007/2025
173	D-FAO/20741/2026 FAO/601/2026	MITRALAVA SAMAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000015/2015
174	D-FAO/22196/2026 FAO/602/2026	MANAGING COMMITTEE OF GAJENDRANATH U.P.(M.E.) SCHOOL, ARUADAM, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000552/2014
175	D-FAO/20486/2026 FAO/603/2026	M.C. OF PANCHANAN U.P. (M.E) SCHOOL,PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002067/2017
176	D-FAO/22202/2026 FAO/604/2026	SALILA SATAPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000774/2014
177	D-FAO/20660/2026 FAO/605/2026	PANKAJA @ PANKAJ KUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000659/2017
178	D-FAO/21468/2026 FAO/606/2026	BANANI MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000770/2015
179	D-FAO/22776/2026 FAO/607/2026	SASMITA JENA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000050/2019
180	D-FAO/23056/2026 FAO/608/2026	JAGATANANDA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002384/2017
181	D-LAA/18292/2026 LAA/70/2026	BIJAYA KUMAR SAHU VS SPECIAL LAND ACQUISITION OFFICER, TITILAGARH-VIZINAGARAM 3RD LINE RAILWAY PROJECT,KALAHANDI	DEEPALI MAHAPATRA VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000174/2024

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182	D-LAA/20420/2026 LAA/71/2026	BHOLANATH SAHU VS SPECIAL LAND ACQUISITION OFFICER, LANJIGARH ROAD-JUNAGARH RAIL LINK PROJECT BHAWANIPATNA,KALAHANDI	DHANANJAYA MUND VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000278/2024
183	D-LAA/20421/2026 LAA/72/2026	HIMANSHU BHOI VS SPECIAL LAND ACQUISITION OFFICER, LANJIGARH ROAD JUNAGARH RAIL LINK PROJECT BHAWANIPATNA,KALAHANDI	DHANANJAYA MUND VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000280/2024
184	D-MACA/55050/2025 MACA/470/2026	PHURAMAL MAJHI VS PARSURAM BHANJA	PRATAP KUMAR BEHERA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000261/2015
185	D-MACA/22310/2026 MACA/471/2026	SR.D.M, NATIONAL INSURANCE CO. LTD.,CUTTACK VS NANDALAL PASWAN	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000477/2019
186	D-MACA/22314/2026 MACA/472/2026	SR.D.M, NATIONAL INSURANCE CO. LTD.,CUTTACK VS BIKRAM KESHARI DAS	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000478/2019
187	D-MATA/21971/2026 MATA/182/2026	AMARNATH SAHOO VS SRASTA SWIKRUTI SAHOO	DURGA PRASAD PATTANAIAK VS	// JUDGE FAMILY COURT, KEONJHAR(Keo) CP/0000128/2025
188	D-MATA/22445/2026 MATA/183/2026	LITAN KUMAR JETHI VS LUIISH GARNAYAK	HRUDANANDA MOHAPATRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000054/2025
189	D-MATA/22392/2026 MATA/184/2026	SUBHASIS DASMOHAPATRA VS LUIISA LIPIPUSPA SAMAL	SUVASHISH PATTANAIAK VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) CP/0000013/2025
190	D-MATA/22434/2026 MATA/185/2026	SABYASACHI PANIGRAHI VS NAMRATA PUJAHARI	RAJESH KUMAR MAHAPATRA VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) CP/0000027/2024
191	D-RPFAM/5908/2026 RPFAM/140/2026	PRAMODA KUMAR MOHANTY VS OM PRASAD MOHANTY	SHAMBHU CHARAN NATH SHARMA VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CRLMP/0000030/2025
192	D-RPFAM/21651/2026 RPFAM/141/2026	KAILASH PRASAD KAMILLA VS KAJAL SATHUA	RADHARAMAN DAS NAYAK VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CRLMP/0000227/2023
193	D-RSA/19395/2026	KARAKANA MOHAN RAO	SOUGAT DASH	//

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### CASES REGISTERED REPORT AS ON :18/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/255/2026	VS KHALI CHOUDHURY	VS	A.D.J.,CHATRAPUR(Ganjam) RFA/0000028/2022
194	D-RSA/51926/2025 RSA/256/2026	SAMILI KHUNTIA VS MINAKSHI SAHOO	RANJAN KUMAR ROUT VS	// A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) RFA/0000012/2017
195	D-RSA/16203/2026 RSA/257/2026	BABAJI CHARAN SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal) RFA/0000024/2017
196	D-RSA/18257/2026 RSA/258/2026	BIBHUTI BHUSAN PRADHAN VS BINAY KUMAR ACHARYA	ASHOK KUMAR DAS VS	// A.D.J.,KENDRAPARA(Kendrapara ) RFA/0000006/2019
197	D-RSA/17769/2026 RSA/259/2026	DURYODHANA PARIDA VS BINOD ROUT	SOURAV SUMAN BHUYAN VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/0000022/2025
198	D-RSA/18236/2026 RSA/260/2026	N. CHANDRA RAO REDDY VS UMUDI BHANU REDDY	KSHIROD KUMAR ROUT VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000022/2024
199	D-RVWPET/20479/2026 RVWPET/131/2026	MAHANADI COALFIELDS LTD., BURLA,SAMBALPUR VS MANOJ RANJAN KHUNTIA	HARIPAD MOHANTY VS	// () //
200	D-WA/21058/2026 WA/762/2026	COMMISSIONER RAIL CO-ORDINATION AND SPECIAL SECY. TO GOVT., DEPT. OF COMMERCE AND TRANSPORT, KHURDA VS TIKARAM TUDU	VS VS	// () //
201	D-WA/21078/2026 WA/763/2026	STATE OF ODISHA VS SAROJ KUMAR SINHA	SASWAT DAS,A.G.A VS	// () //
202	D-WA/21056/2026 WA/764/2026	STATE OF ODISHA VS RAMAKANTA SWAIN	AISHWARYA DASH,A.S.C VS	// () //
203	D-WA/21057/2026 WA/765/2026	STATE OF ODISHA VS SURAMA DASH	ARABINDA TRIPATHY,A.G.A VS	// () //
204	D-WA/21338/2026 WA/766/2026	ANANTA PRASAD BAG VS	HEMANT KUMAR MUND VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/21108/2026 WA/767/2026	STATE OF ODISHA STATE OF ODISHA VS PRAVAT CHANDRA BARAL	AISHWARYA DASH,A.S.C VS	// // 0 //
206	D-WA/19087/2026 WA/768/2026	SUSHILA KIRAN LAKRA VS	SACHIDANANDA SAHOO VS	// 0 //
207	D-WA/20007/2026 WA/769/2026	STATE OF ODISHA STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// // 0 //
208	D-WA/17090/2026 WA/770/2026	PINKY BHOI STATE OF ODISHA VS	SAROJ KUMAR JEE,A.G.A VS	// // 0 //
209	D-WP(C)/21936/2026 WP(C)/15696/2026	JHUNUBALA DEI HARIHAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// // 0 //
210	D-WP(C)/18083/2026 WP(C)/15697/2026	STATE OF ODISHA DEBASMITA BINDHANI VS	DILLIP KUMAR RAY VS	// // 0 //
211	D-WP(C)/21930/2026 WP(C)/15698/2026	STATE OF ODISHA HARIHAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// // 0 //
212	D-WP(C)/21043/2026 WP(C)/15699/2026	STATE OF ODISHA SHANKAR PRASAD PANDA VS	SHASHI BHUSAN JENA VS	// // 0 //
213	D-WP(C)/18218/2026 WP(C)/15700/2026	STATE OF ODISHA GOBINDA CHANDRA PATTANAIAK @ PATTANAYAK VS	SAIBRATA RATH VS	// // 0 //
214	D-WP(C)/21898/2026 WP(C)/15701/2026	STATE OF ODISHA HARIHAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// // 0 //
215	D-WP(C)/21901/2026 WP(C)/15702/2026	STATE OF ODISHA HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/21902/2026 WP(C)/15703/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
217	D-WP(C)/12483/2026 WP(C)/15704/2026	DEBASHISH PATTNAIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
218	D-WP(C)/22326/2026 WP(C)/15705/2026	RAJU KUMAR VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
219	D-WP(C)/21636/2026 WP(C)/15706/2026	PRAKASH NAYAK VS CANARA BANK, CUTTACK	GOKULANANDA PADHI VS	// 0 //
220	D-WP(C)/21789/2026 WP(C)/15707/2026	ANITA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
221	D-WP(C)/20955/2026 WP(C)/15708/2026	SOMANATH PALEI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
222	D-WP(C)/20099/2026 WP(C)/15709/2026	BRAJA MOHAN MOHAPATRA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
223	D-WP(C)/21076/2026 WP(C)/15710/2026	AMLAN JYOTI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
224	D-WP(C)/20995/2026 WP(C)/15711/2026	KHIRODINI PRADHAN VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
225	D-WP(C)/20878/2026 WP(C)/15712/2026	RATNAKAR MAHAPATRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
226	D-WP(C)/21815/2026 WP(C)/15713/2026	SHASIBHA PANDEY VS UNION OF INDIA	RABINDRA NATH PRUSTY VS	// 0 //
227	D-WP(C)/20998/2026	KRISHNARANI BAIGA	TRILOCHAN DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15714/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/21891/2026 WP(C)/15715/2026	M/S. COMPLETE POWER SOLUTION, BHUBANESWAR VS CHIEF COMMISSIONER, CT AND GST, ODISHA	ITISHREE TRIPATHY VS	// 0 //
229	D-WP(C)/21032/2026 WP(C)/15716/2026	CHHABIRANI BARIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
230	D-WP(C)/21082/2026 WP(C)/15717/2026	SUMAN KUMAR ROUTA VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
231	D-WP(C)/21903/2026 WP(C)/15718/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
232	D-WP(C)/21002/2026 WP(C)/15719/2026	BINATA DAS VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
233	D-WP(C)/22952/2026 WP(C)/15720/2026	PRATAP SAHU VS R.T.O, BOUDH	KHIROD CHANDRA MAJHI VS	// 0 //
234	D-WP(C)/22075/2026 WP(C)/15721/2026	KRITADAS BARDHAN VS COLLECTOR AND DISTRICT MAGISTRATE, GAJAPATI	AJAYA KUMAR PRADHAN VS	// 0 //
235	D-WP(C)/21014/2026 WP(C)/15722/2026	JYOSHNNARANI RANSINGH VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
236	D-WP(C)/21190/2026 WP(C)/15723/2026	SWARNALATA MOHANTY VS BRANCH MANAGER, INDUSIND BANK FINANCE LIMITED, CUTTACK	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/21904/2026 WP(C)/15724/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
238	D-WP(C)/21021/2026 WP(C)/15725/2026	RAS BIHARI NATH VS	AMIT KUMAR NATH VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/22718/2026 WP(C)/15726/2026	STATE OF ODISHA MAMATA KUMARI RATH VS	ANUPAM RATH VS	// // 0
240	D-WP(C)/21905/2026 WP(C)/15727/2026	STATE OF ODISHA HARIHAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// // 0
241	D-WP(C)/21726/2026 WP(C)/15728/2026	STATE OF ODISHA IPSITA MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0
242	D-WP(C)/21222/2026 WP(C)/15729/2026	STATE OF ODISHA RAMARAO VOONA VS	PRABHAKAR SABAT VS	// // 0
243	D-WP(C)/21188/2026 WP(C)/15730/2026	STATE OF ODISHA LAXMIPRIYA NAYAK VS	SATYABRATA DASH VS	// // 0
244	D-WP(C)/21917/2026 WP(C)/15731/2026	MANAPPURAM ASSET FINANCE LTD., KERALA HARIHAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// // 0
245	D-WP(C)/21906/2026 WP(C)/15732/2026	STATE OF ODISHA HARIHAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// // 0
246	D-WP(C)/22428/2026 WP(C)/15733/2026	STATE OF ODISHA BISHNU CHARAN SWAIN VS	IN PERSON VS	// // 0
247	D-WP(C)/17673/2026 WP(C)/15734/2026	STATE OF ODISHA DR. SASMITA MANDAL VS	SUBHADUTTA ROUSTRAY VS	// // 0
248	D-WP(C)/21977/2026 WP(C)/15735/2026	STATE OF ODISHA NRUSINGHA CHANDRA NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0
249	D-WP(C)/21960/2026 WP(C)/15736/2026	STATE OF ODISHA SHYAM SUNDAR NAIK VS	SUSANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/21937/2026 WP(C)/15737/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
251	D-WP(C)/22451/2026 WP(C)/15738/2026	PRABEEN KUMAR HOTA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
252	D-WP(C)/21979/2026 WP(C)/15739/2026	RAGHUNATH BARIHA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
253	D-WP(C)/22219/2026 WP(C)/15740/2026	SANKARSAN MALLICK VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
254	D-WP(C)/19824/2026 WP(C)/15741/2026	PRATAP CHANDRA MOHAPATRA VS INDUSTRIAL TRIBUNAL, BHUBANESWAR	SIDDHARTH GOUTAM DAS VS	// 0 //
255	D-WP(C)/22504/2026 WP(C)/15742/2026	DR. SUNIL KANTA TRIPATHY VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
256	D-WP(C)/22932/2026 WP(C)/15743/2026	HRUSHIKESH MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
257	D-WP(C)/21918/2026 WP(C)/15744/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
258	D-WP(C)/22028/2026 WP(C)/15745/2026	BEBINA SWAIN VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
259	D-WP(C)/22600/2026 WP(C)/15746/2026	BASANTA KUMAR ROUT VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
260	D-WP(C)/21919/2026 WP(C)/15747/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
261	D-WP(C)/18935/2025	M/S BHARAT MACHINERY, BALASORE	GANESH PRASAD SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15748/2026	VS DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	VS	0 //
262	D-WP(C)/21997/2026 WP(C)/15749/2026	PUSPANJALI JENA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
263	D-WP(C)/22601/2026 WP(C)/15750/2026	BIKRAM KESHARI NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
264	D-WP(C)/22014/2026 WP(C)/15751/2026	DEBABRATA MOHAPATRA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
265	D-WP(C)/22067/2026 WP(C)/15752/2026	MD.SHAFIQUE HOSSAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
266	D-WP(C)/22173/2026 WP(C)/15753/2026	M/S MAA MANDALPAT ENTERPRISES, KEONJHAR VS SUPERINTENDENT CENTRAL GST EXCISE AND CUSTOM, KEONJHAR	MANORANJAN MISHRA VS	// 0 //
267	D-WP(C)/22015/2026 WP(C)/15754/2026	BHAGABAN BARAD VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
268	D-WP(C)/20170/2026 WP(C)/15755/2026	DURYODHAN RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
269	D-WP(C)/7620/2026 WP(C)/15756/2026	CHINTAMANI SAMAL VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
270	D-WP(C)/22016/2026 WP(C)/15757/2026	UTTAM PATRA @ UTTAM KUMAR PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
271	D-WP(C)/23156/2026 WP(C)/15758/2026	M/S.OM SHREE SAI RAM LIFTINGS, GANJAM VS SUPERINTENDENT, CGST AND CE, BHUBANESWAR-VI RANGE, BHUBANESWAR	ARCHANA BEHERA VS	// 0 //
272	D-WP(C)/22627/2026 WP(C)/15759/2026	DR.MONALISHA SENAPATI VS	SURENDRA KUMAR GARTIA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/22092/2026 WP(C)/15760/2026	STATE OF ODISHA RANJITA KUMAR ROUT VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	KUNAL KUMAR SWAIN VS	// // 0 //
274	D-WP(C)/21920/2026 WP(C)/15761/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
275	D-WP(C)/22860/2026 WP(C)/15762/2026	BIPINI KAR VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
276	D-WP(C)/23154/2026 WP(C)/15763/2026	SALILA SETHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
277	D-WP(C)/22692/2026 WP(C)/15764/2026	NIDHI AGARWAL VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
278	D-WP(C)/22604/2026 WP(C)/15765/2026	SURESH KUMAR ROUT VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
279	D-WP(C)/22628/2026 WP(C)/15766/2026	DR.CHINMAY ROUT VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
280	D-WP(C)/22820/2026 WP(C)/15767/2026	SIMRAN SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
281	D-WP(C)/22194/2026 WP(C)/15768/2026	LAXMAN MALLICK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
282	D-WP(C)/22643/2026 WP(C)/15769/2026	M/S.PIONEER METAL(INDIA) PVT.LTD.,JHARSHUGUDA VS DEPUTY DIRECTOR (REVENUE) ESIC, JHARSHUGUDA	SOMANATH MISHRA VS	// 0 //
283	D-WP(C)/23050/2026 WP(C)/15770/2026	SIDHESWAR PRADHAN VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/22956/2026 WP(C)/15771/2026	PUSHPA DHANUKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
285	D-WP(C)/7628/2026 WP(C)/15772/2026	RANJIT KUMAR RATH VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	// 0 //
286	D-WP(C)/22688/2026 WP(C)/15773/2026	ER. DILLIP KUMAR PRADHAN VS THE EXECUTIVE OFFICER, TALCHER MUNICIPALITY, ANGUL	ASIT KUMAR DASH VS	// 0 //
287	D-WP(C)/22840/2026 WP(C)/15774/2026	DR. LEENA APPICATLAA VS INDIAN BANK, BHUBANESWAR	SOUMYA DEV RAY VS	// 0 //
288	D-WP(C)/22958/2026 WP(C)/15775/2026	JYOTIRMAYEE BISWAL VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
289	D-WP(C)/22862/2026 WP(C)/15776/2026	PRASANTA KUMAR SINGH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
290	D-WP(C)/22821/2026 WP(C)/15777/2026	CAPITAL MOSQUE,( UNIT-4 MASJID COMMITTEE) ,KHURDA VS CHAIRMAN, ODISHA WAKF BOARD, CUTTACK	KRUSHNA CHANDRA DASH VS	// 0 //
291	D-WP(C)/22308/2026 WP(C)/15778/2026	OSTA NAHAKANI SHG, BALIA, JAGATSINGHPUR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
292	D-WP(C)/23133/2026 WP(C)/15779/2026	BANSHIDHAR BEHERA VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CIRCLE SASTRA CENTRE, CUTTACK	NALINI KANTA DASH VS	// 0 //
293	D-WP(C)/21907/2026 WP(C)/15780/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
294	D-WP(C)/22810/2026 WP(C)/15781/2026	SUDARSAN MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
295	D-WP(C)/22339/2026	UPENDRA KUMAR DAS	SUSHREE SANGITA PASAYAT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15782/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/20240/2026 WP(C)/15783/2026	SAMYAK SAMANATA, BHUBANESWAR VS STATE OF ODISHA	IN PERSON VS	// 0 //
297	D-WP(C)/21908/2026 WP(C)/15784/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
298	D-WP(C)/21921/2026 WP(C)/15785/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
299	D-WP(C)/21909/2026 WP(C)/15786/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
300	D-WP(C)/22005/2026 WP(C)/15787/2026	MALAYA KUMAR PRAHARAJ VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
301	D-WP(C)/21912/2026 WP(C)/15788/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
302	D-WP(C)/22605/2026 WP(C)/15789/2026	SUDARSHAN PALAI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
303	D-WP(C)/22788/2026 WP(C)/15790/2026	FAKIR SA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
304	D-WP(C)/22280/2026 WP(C)/15791/2026	PRANGYA PRATIVA MAHAPATRA VS DISTRICT EDUCATION OFFICER, PURI	SOUMYA JYOTI BISWAL VS	// 0 //
305	D-WP(C)/21922/2026 WP(C)/15792/2026	SAMBARI MUNDA VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	// 0 //
306	D-WP(C)/22344/2026 WP(C)/15793/2026	KHAGESWAR SETHI VS	GOKULANANDA PARIDA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/21800/2026 WP(C)/15794/2026	STATE OF ODISHA ROJALIN PRADHAN VS	BIBHUTI BHUSAN SWAIN VS	// // 0
308	D-WP(C)/20549/2026 WP(C)/15795/2026	STATE OF ODISHA DR.LAXMIDHAR BARIK VS	SAILESH CHANDRA SAMANTARAY VS	// // 0
309	D-WP(C)/22974/2026 WP(C)/15796/2026	STATE OF ODISHA PURANDARA THELA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
310	D-WP(C)/23027/2026 WP(C)/15797/2026	STATE OF ODISHA PRANAMITA MAHAPATRA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
311	D-WP(C)/23132/2026 WP(C)/15798/2026	STATE OF ODISHA MD TAJUDDIN VS	SITANSU MOHAN SINGH VS	// // 0
312	D-WP(C)/23131/2026 WP(C)/15799/2026	STATE OF ODISHA JIGYANSHU MOHANTY VS	SITANSU MOHAN SINGH VS	// // 0
313	D-WP(C)/23041/2026 WP(C)/15800/2026	STATE OF ODISHA SANISCHAR SURUJ VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
314	D-WP(C)/23003/2026 WP(C)/15801/2026	STATE OF ODISHA GOBINDA CHANDRA BEHERA @ GOBINDA BEHERA VS	SIDHARTHA RADHAKRISHNA VS	// // 0
315	D-WP(C)/22171/2026 WP(C)/15802/2026	STATE OF ODISHA PRIYARANJAN RATH VS	KUNAL KUMAR SWAIN VS	// // 0
316	D-WP(C)/22779/2026 WP(C)/15803/2026	UNION OF INDIA PITAMBAR SAHU VS	SOURAV DAS VS	// // 0
317	D-WP(C)/23010/2026 WP(C)/15804/2026	STATE OF ODISHA ANIL KUMAR SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/21426/2026 WP(C)/15805/2026	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	D-WP(C)/23147/2026 WP(C)/15806/2026	PRANAB KUMAR PATRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
320	D-WP(C)/22354/2026 WP(C)/15807/2026	BABLU BALLAV PAL VS REGIONAL TRANSPORTOFFICER, CUTTACK	KRUTIBASH MOHAPATRA VS	// 0 //
321	D-WP(C)/23074/2026 WP(C)/15808/2026	NIRUPAMA MAJHI VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
322	D-WP(C)/22606/2026 WP(C)/15809/2026	KAMAL KRUSHNA MAHANTA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// 0 //
323	D-WP(C)/22401/2026 WP(C)/15810/2026	BHARATI SIAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
324	D-WP(C)/22632/2026 WP(C)/15811/2026	BISWAJIT MAHARANA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //
325	D-WP(C)/21779/2026 WP(C)/15812/2026	GITANJALI PADHIHARI VS BANK OF MAHARASTRA, BHUBANESWAR	ASISH MISHRA VS	// 0 //
326	D-WP(C)/21946/2026 WP(C)/15813/2026	KAMAL LOCHAN BISWAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
327	D-WP(C)/22457/2026 WP(C)/15814/2026	M/S JAGRUTI WELFARE ORGANIZATION, BHUBANESWAR VS BHUBANESWAR MUNICIPAL CORPORATION, KHURDA	GYANA RANJAN MAHAPATRA VS	// 0 //
328	D-WP(C)/22993/2026 WP(C)/15815/2026	DR. JAYADEV SAHOO VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
329	D-WP(C)/23175/2026	TANVI BOHIDAR	SUBHANKAR ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15816/2026	VS UNION OF INDIA	VS	0 //
330	D-WP(C)/22540/2026 WP(C)/15817/2026	KARTIKA CHANDRA SAHOO VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
331	D-WP(C)/22523/2026 WP(C)/15818/2026	SAROJINI JENA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
332	D-WP(C)/22022/2026 WP(C)/15819/2026	BHABAGRAHI NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
333	D-WP(C)/22621/2026 WP(C)/15820/2026	DURYODHAN SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
334	D-WP(C)/22690/2026 WP(C)/15821/2026	SIVA PRASAD PRADHANI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
335	D-WP(C)/22665/2026 WP(C)/15822/2026	BABITA PARIDA VS STATE BANK OF INDIA, SUNDARGARH	ANJAN KUMAR BISWAL VS	// 0 //
336	D-WP(C)/22210/2026 WP(C)/15823/2026	PRABHAT KUMAR MALIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
337	D-WP(C)/23200/2026 WP(C)/15824/2026	TARA @ TARAMANI PARHI VS PRINCIPAL SECRETARY, LAW DEPARTMENT, GOVT OF ODISHA, KHURDA	DEEPALI MAHAPATRA VS	// 0 //
338	D-WP(C)/22930/2026 WP(C)/15825/2026	PRAGNYAHUTI GURU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
339	D-WP(C)/23207/2026 WP(C)/15826/2026	RAJ KISHORE SAHOO VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
340	D-WP(C)/23199/2026 WP(C)/15827/2026	AMULYA PRASAD SAHOO VS	PRASSANA KUMAR MOHANTY VS	// 0

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341	D-WP(C)/22865/2026 WP(C)/15828/2026	STATE OF ODISHA SANDEEPTA RANJAN MALLA VS	SWAPNIL ROY VS	// // 0
342	D-WP(C)/22955/2026 WP(C)/15829/2026	STATE OF ODISHA BHUBANESWAR SINGH VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
343	D-WP(C)/22702/2026 WP(C)/15830/2026	STATE OF ODISHA KUNTALA PARIDA VS	RAJESH RANJAN SAHOO VS	// // 0
344	D-WP(C)/22806/2026 WP(C)/15831/2026	THE EXECUTIVE OFFICER, DHENKANAL SUDAM CHARAN BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
345	D-WP(C)/22968/2026 WP(C)/15832/2026	STATE OF ODISHA UPENDRA PADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
346	D-WP(C)/22809/2026 WP(C)/15833/2026	STATE OF ODISHA SUDAM CHARAN BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
347	D-WP(C)/22624/2026 WP(C)/15834/2026	STATE OF ODISHA BIJOY KUMAR NAYAK VS	TUSHAR KANTA NAYAK VS	// // 0
348	D-WP(C)/22861/2026 WP(C)/15835/2026	STATE OF ODISHA RAJAT KUMAR CHOUDHURY VS	SWAPNIL ROY VS	// // 0
349	D-WP(C)/23171/2026 WP(C)/15836/2026	STATE OF ODISHA JYOTI PRAKASH LENKA VS	PRASSANA KUMAR MOHANTY VS	// // 0
350	D-WP(C)/19706/2026 WP(C)/15837/2026	STATE OF ODISHA SUNITA PRADHAN VS	SHASHANKA SHEKHAR PATRA VS	// // 0
351	D-WP(C)/22988/2026 WP(C)/15838/2026	STATE OF ODISHA M/S. SAURAV TRANSPORT UDYOG, SUNDARGARH VS ASSISTANT DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, JHARSUGUDA	SOMANATH MISHRA VS	// // 0 //

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352	D-WP(C)/12924/2026 WP(C)/15839/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
353	D-WP(C)/22645/2026 WP(C)/15840/2026	SASHIKANTA JENA VS STATE OF ODISHA	BIJAY JENA VS	// 0 //
354	D-WP(C)/15879/2026 WP(C)/15841/2026	TARAKANTA MOHANTY VS BIDYUTLATA MOHANTY	SANJAY KUMAR DAS VS	// 0 //
355	D-WP(C)/22077/2026 WP(C)/15842/2026	G.SRINIBAS DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
356	D-WP(C)/21436/2026 WP(C)/15843/2026	SUSANTA KUMAR PATNAIK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
357	D-WP(C)/18931/2026 WP(C)/15844/2026	JAGDISH PRASAD NAIK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
358	D-WP(C)/22250/2026 WP(C)/15845/2026	BIKASH KUMAR JENA VS SUPERINTENDENT, CGST AND CENTRAL EXCISE,CHOUDWAR RANGE, CUTTACK	DAITARI BEHERA VS	// 0 //
359	D-WP(C)/14403/2026 WP(C)/15846/2026	JAGABANDHU MALLIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
360	D-WP(C)/22253/2026 WP(C)/15847/2026	M/S.JBC INDUSTRIES, BHUBANESWAR VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	DAITARI BEHERA VS	// 0 //
361	D-WP(C)/15205/2026 WP(C)/15848/2026	ROHIT BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
362	D-WP(C)/20431/2026 WP(C)/15849/2026	RAMESH CHANDRA SAMAL VS EXECUTIVE ENGINEER, ELECTRICAL CIRCLE, JAJPUR ROAD	GANESH PRASAD SAMAL VS	// 0 //
363	D-WP(C)/22482/2026	GOLEKHA CHANDRA DHAL	BASUDEV PUJARI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15850/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/22891/2026 WP(C)/15851/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	SWARUPANANDA DASH VS	// 0 //
365	D-WP(C)/22924/2026 WP(C)/15852/2026	SURAJ KUMAR MALLICK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
366	D-WP(C)/18079/2026 WP(C)/15853/2026	TIRTHA KUMBHAR VS STATE OF ODISHA	HARAPRASAD PANDA VS	// 0 //
367	D-WP(C)/22933/2026 WP(C)/15854/2026	SANYASI SAHOO VS COLLECTOR, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
368	D-WP(C)/23256/2026 WP(C)/15855/2026	BISWAJEET MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
369	D-WP(C)/20665/2026 WP(C)/15856/2026	KANCHANLATA PARIDA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
370	D-WP(C)/22934/2026 WP(C)/15857/2026	RASHMI RANJAN MAJHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
371	D-WP(C)/23197/2026 WP(C)/15858/2026	SABITA RANI DASH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
372	D-WP(C)/22917/2026 WP(C)/15859/2026	SIDA MAJHEE VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
373	D-WP(C)/16046/2026 WP(C)/15860/2026	M/S.MAHAVIR PVC CABLE FACTORY, CUTTACK VS REGISTRAR OF TRADEMARKS, GOVERNMENT OF INDIA, WEST BENGAL	PRATIK DASH VS	// 0 //
374	D-WP(C)/22901/2026 WP(C)/15861/2026	PANCHANAN NAYAK VS	SUSHANTA KUMAR MISHRA VS	// 0

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375	D-WP(C)/22108/2026 WP(C)/15862/2026	STATE OF ODISHA RAMA CHANDRA NAYAK VS	SWOYAM PRABHU JENA VS	// // ()
376	D-WP(C)/22935/2026 WP(C)/15863/2026	STATE OF ODISHA PRAFULLA KANHAR VS	DIPTI RANJAN BHOKTA VS	// // ()
377	D-WP(C)/22937/2026 WP(C)/15864/2026	STATE OF ODISHA RESHMA RANI SINGH VS	DIPTI RANJAN BHOKTA VS	// // ()
378	D-WP(C)/22162/2026 WP(C)/15865/2026	STATE OF ODISHA SARAT KUMAR SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // ()
379	D-WP(C)/22923/2026 WP(C)/15866/2026	STATE OF ODISHA THE MANAGING DIRECTOR, ODISHA STATE WAREHOUSING CORPORATION, BHUBANESHWAR VS	ANIL KUMAR MOHANTY VS	// // ()
380	D-WP(C)/17010/2026 WP(C)/15867/2026	BIJAYLAXMI DAS DROUPADI PATTANAİK VS	SADASIVA PATRA (1) VS	// // ()
381	D-WP(C)/22939/2026 WP(C)/15868/2026	STATE OF ODISHA UMESH KUMAR DHARUA VS	DIPTI RANJAN BHOKTA VS	// // ()
382	D-WP(C)/22191/2026 WP(C)/15869/2026	STATE OF ODISHA SUSHIL KUMAR PATTANAYAK VS	NIHAL RATH VS	// // ()
383	D-WP(C)/22868/2026 WP(C)/15870/2026	STATE OF ODISHA BHAGIRATHI GIRI VS	TUSHAR KANTA NAYAK VS	// // ()
384	D-WP(C)/23409/2026 WP(C)/15871/2026	STATE OF ODISHA MILAN CHATTERJEE VS	RAJIB RATH VS	// // ()
385	D-WP(C)/23014/2026 WP(C)/15872/2026	DIRECTORATE OF ELEMENTARY EDUCATION , KHURDA SUBASH CHANDRA KANHAR VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/8896/2026 WP(C)/15873/2026	KOUSIKA CHANDRA PRADHAN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
387	D-WP(C)/22883/2026 WP(C)/15874/2026	SASHIKANTA JENA VS STATE OF ODISHA	BIJAY JENA VS	// 0 //
388	D-WP(C)/22940/2026 WP(C)/15875/2026	LISHA BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
389	D-WP(C)/23355/2026 WP(C)/15876/2026	JOACHIM KERKETTA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
390	D-WP(C)/23078/2026 WP(C)/15877/2026	DR.JAYADEV SAHOO VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //
391	D-WP(C)/20768/2026 WP(C)/15878/2026	SIDHESWAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
392	D-WP(C)/23019/2026 WP(C)/15879/2026	JAYARAM JARSING VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
393	D-WP(C)/22154/2026 WP(C)/15880/2026	ADHIKARI SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
394	D-WP(C)/23186/2026 WP(C)/15881/2026	SUNITA ORAM VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
395	D-WP(C)/23110/2026 WP(C)/15882/2026	BIPIN BIHARI SAHU @ BIPIN VS COLLECTOR, SUNDARGARH	PRASANTA KUMAR DAS VS	// 0 //
396	D-WP(C)/22945/2026 WP(C)/15883/2026	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
397	D-WP(C)/23356/2026	JADUMANI SAHU	SOUMYA MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15884/2026	VS UNION OF INDIA	VS	0 //
398	D-WP(C)/22256/2026 WP(C)/15885/2026	LOPAMUDRA PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
399	D-WP(C)/22501/2026 WP(C)/15886/2026	SIPU SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
400	D-WP(C)/23141/2026 WP(C)/15887/2026	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
401	D-WP(C)/23137/2026 WP(C)/15888/2026	ANIRUDHA SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
402	D-WP(C)/17522/2026 WP(C)/15889/2026	BINOD BIHARI JOSHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
403	D-WP(C)/23139/2026 WP(C)/15890/2026	SHUVANKAR MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
404	D-WP(C)/23189/2026 WP(C)/15891/2026	KAILASH CHANDRA MOHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
405	D-WP(C)/20141/2026 WP(C)/15892/2026	KASHINATH MAHARANA VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
406	D-WP(C)/17981/2026 WP(C)/15893/2026	M/S.MEDILLOYD MEDICAMENT PVT.LTD.,CUTTACK VS THE DISTRICT MAGISTRATE, CUTTACK	SAUMYA RANJAN MISHRA VS	// 0 //
407	D-WP(C)/22689/2026 WP(C)/15894/2026	RAMACHANDRA BARIK VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
408	D-WP(C)/22823/2026 WP(C)/15895/2026	BIVAN KUMAR VS	BIBHUTI BHUSAN PANDA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/22258/2026 WP(C)/15896/2026	STATE OF ODISHA MANORANJAN MALLICK VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDRAPARA	DAITARI BEHERA VS	// // ()
410	D-WP(C)/21994/2026 WP(C)/15897/2026	SUMITRA BEHARI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// ()
411	D-WP(C)/22349/2026 WP(C)/15898/2026	TAPOI PANDA VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// ()
412	D-WP(C)/23286/2026 WP(C)/15899/2026	MANOJ KUMAR NAHAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// ()
413	D-WP(C)/23048/2026 WP(C)/15900/2026	JANMA BAGH VS STATE OF ODISHA	SANGRAM JENA VS	// ()
414	D-WP(C)/23025/2026 WP(C)/15901/2026	JITEN KUMAR PARHI VS STATE OF ODISHA	SANGRAM JENA VS	// ()
415	D-WP(C)/23031/2026 WP(C)/15902/2026	LAXMAN BHOI VS STATE OF ODISHA	SANGRAM JENA VS	// ()
416	D-WP(C)/22726/2026 WP(C)/15903/2026	KHETRA MOHAN ROURAY VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// ()
417	D-WP(C)/22667/2026 WP(C)/15904/2026	RATNESWAR MAHADEV BIJE, JAGATIPUR, BALASORE VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// ()
418	D-WP(C)/22978/2026 WP(C)/15905/2026	GADADHAR SADANGI VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	// ()
419	D-WP(C)/22166/2026 WP(C)/15906/2026	AJAYANANDA SAHOO VS UNION OF INDIA	KUNAL KUMAR SWAIN VS	// ()

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420	D-WP(C)/22796/2026 WP(C)/15907/2026	MAHENDRA KUMAR NANDA VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, CENTRAL ZONE-II, CUTTACK	ITISHREE TRIPATHY VS	// 0
421	D-WP(C)/21049/2026 WP(C)/15908/2026	PRADEEP KUMAR RATH VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0
422	D-WP(C)/23116/2026 WP(C)/15909/2026	KANHU CHARAN BEHERA VS COLLECTOR, SUNDERGARH	PRASANTA KUMAR DAS VS	// 0
423	D-WP(C)/22995/2026 WP(C)/15910/2026	RANJAN KUMAR PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0
424	D-WP(C)/23012/2026 WP(C)/15911/2026	SUKANTA KUMAR DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0
425	D-WP(C)/22999/2026 WP(C)/15912/2026	HEMSAGAR SA VS STATE OF ODISHA	SANGRAM JENA VS	// 0
426	D-WP(C)/16291/2026 WP(C)/15913/2026	BUTI JANI VS THE COLLECTOR, KALAHANDI	AKASH KUMAR PATAJOSHI VS	// 0
427	D-WP(C)/22936/2026 WP(C)/15914/2026	SUBASH CHANDRA SETHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0
428	D-WP(C)/20265/2026 WP(C)/15915/2026	MALESWARI PANDA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0
429	D-WP(C)/23018/2026 WP(C)/15916/2026	SANTILATA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0
430	D-WP(C)/21660/2026 WP(C)/15917/2026	PABITRA KUMAR SAMAL VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0
431	D-WP(C)/22989/2026	PANKAJINI PATEL	SANGRAM JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15918/2026	VS STATE OF ODISHA	VS	0 //
432	D-WP(C)/22801/2026 WP(C)/15919/2026	TANUJA KUMARI RAY VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
433	D-WP(C)/19295/2026 WP(C)/15920/2026	KRUTIBIVA SAHOO VS THE STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
434	D-WP(C)/22991/2026 WP(C)/15921/2026	MANOLI SAMALLA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
435	D-WP(C)/23090/2026 WP(C)/15922/2026	KAIBALYA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
436	D-WP(C)/23053/2026 WP(C)/15923/2026	BIKASH RANJAN PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
437	D-WP(C)/22640/2026 WP(C)/15924/2026	BIBEKANANDA DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
438	D-WP(C)/21136/2026 WP(C)/15925/2026	BABITA GOIGOURIA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// 0 //
439	D-WP(C)/22327/2026 WP(C)/15926/2026	HAREKRISHNA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
440	D-WP(C)/22333/2026 WP(C)/15927/2026	GADADHAR NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
441	D-WP(C)/23004/2026 WP(C)/15928/2026	MANOJ KUMAR PANIGRAHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
442	D-WP(C)/23057/2026 WP(C)/15929/2026	RASHMI RANJAN MISHRA VS	SANGRAM JENA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-WP(C)/22315/2026 WP(C)/15930/2026	STATE OF ODISHA SARAT KUMAR BARIK VS	TUSHAR KANTA NAYAK VS	// // ()
444	D-WP(C)/23011/2026 WP(C)/15931/2026	STATE OF ODISHA RANJIT KUMAR PRADHAN VS	SANGRAM JENA VS	// // ()
445	D-WP(C)/21998/2026 WP(C)/15932/2026	STATE OF ODISHA DEVANANDA JENA VS	SRIKANTA KUMAR NATH VS	// // ()
446	D-WP(C)/22353/2026 WP(C)/15933/2026	STATE OF ORISSA SANTOSH KUMAR SAMAL VS	SRIKANTA KUMAR NATH VS	// // ()
447	D-WP(C)/23061/2026 WP(C)/15934/2026	STATE OF ODISHA RAJANI KANTA PATEL VS	SANGRAM JENA VS	// // ()
448	D-ABLAPL/14306/2026 ABLAPL/5613/2026	STATE OF ODISHA DR. PRIYABRATA MOHANTY VS	BHARAT JALLI VS	// // AIR FIELD P.S. /77 /2026 ()
449	D-ABLAPL/14307/2026 ABLAPL/5614/2026	STATE OF ODISHA ANANDA KUMAR BEHERA VS	SIDHARTHA DAS VS	// // LAHUNIPADA /102 /2026 ()
450	D-ABLAPL/11382/2026 ABLAPL/5615/2026	STATE OF ODISHA SARIA SUNANI @ SARITA SUNANI VS	MANOJ KUMAR PANDA VS	// // GOLAMUNDA /105 /2025 ()
451	D-ABLAPL/10963/2026 ABLAPL/5616/2026	STATE OF ODISHA SK. SADAM HUSSAIN VS	ASIT KUMAR JENA VS	// // BADACHANA /121 /2026 ()
452	D-ABLAPL/11819/2026 ABLAPL/5617/2026	STATE OF ODISHA SAMYARANJAN SWAIN VS	AMLAN SHAKTI PAUL VS	// // KHURDA SADAR /35 /2023 ()
453	D-ABLAPL/12902/2026 ABLAPL/5618/2026	STATE OF ODISHA SATYAJIT MALLIK VS	JAYANTA KUMAR MAJHI VS	// // SINGLA /123 /2026 ()
		STATE OF ODISHA		//

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454	D-ABLAPL/13136/2026 ABLAPL/5619/2026	RABINDRA MAHALIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /160 /2026 () //
455	D-ABLAPL/13591/2026 ABLAPL/5620/2026	RATIKANTA SETHI VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	UDALA /193 /2025 () //
456	D-ABLAPL/14383/2026 ABLAPL/5621/2026	RANJAN DAS @ RANJAN KUMAR DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /110 /2023 () //
457	D-ABLAPL/14310/2026 ABLAPL/5622/2026	UDAYA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LAXMISAGAR P.S. /595 /2025 () //
458	D-ABLAPL/13653/2026 ABLAPL/5623/2026	NABA SETHI VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	NUAGAON /67 /2026 () //
459	D-ABLAPL/14312/2026 ABLAPL/5624/2026	RAJIB KUMAR DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAPALLI P.S. /196 /2026 () //
460	D-ABLAPL/13657/2026 ABLAPL/5625/2026	SANJIB KUMAR DEY VS STATE OF ODISHA	RUDRA MADHAB BISWAL VS	KHANTAPADA /255 /2025 () //
461	D-ABLAPL/14466/2026 ABLAPL/5626/2026	GANESWAR GADANAYAK VS STATE OF ODISHA	ARUNA NAYAK VS	KANIHA /117 /2026 () //
462	D-ABLAPL/13678/2026 ABLAPL/5627/2026	ASWINI KHANDEI @ ASHWINI KUMAR KHANDAI VS STATE OF ODISHA	PARSURAM PANDA VS	BHADRAK TOWN /49 /1999 () //
463	D-ABLAPL/13891/2026 ABLAPL/5628/2026	HEMANTA TARAI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /80 /2026 () //
464	D-ABLAPL/14041/2026 ABLAPL/5629/2026	CHANDAN KUMAR GIRI VS STATE OF ODISHA	RUDRA MADHAB BISHWAL VS	BALIAPAL /265 /2024 () //
465	D-ABLAPL/14355/2026	SITANSHU PRIYADARSHI	ACHYUTANANDA PATTANAİK	CHANDRASEKHARPUR /434 /2026

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	ABLAPL/5630/2026	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/13699/2026 ABLAPL/5631/2026	SANJUKTA MALLICK VS STATE OF ODISHA	MANORANJAN MISHRA VS	AIR FIELD P.S. /171 /2026 () //
467	D-ABLAPL/14315/2026 ABLAPL/5632/2026	SUSHANTA KUMAR PARIDA @ SUSHANTA KU. PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /104 /2026 () //
468	D-ABLAPL/14812/2026 ABLAPL/5633/2026	PRIYABRATA NAYAK VS STATE OF ODISHA	PRIYAMBADA SWAIN VS	RARUAN /103 /2024 () //
469	D-ABLAPL/14324/2026 ABLAPL/5634/2026	SK. IMTIAZ @ IMNTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /195 /2026 () //
470	D-ABLAPL/14181/2026 ABLAPL/5635/2026	HEMANTA BAG VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /252 /2025 () //
471	D-ABLAPL/14429/2026 ABLAPL/5636/2026	JAYANTI MOHANTA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	KOTPAD /50 /2026 () //
472	D-ABLAPL/14447/2026 ABLAPL/5637/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 () //
473	D-ABLAPL/14737/2026 ABLAPL/5638/2026	BHARAT DALAI VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	BALIANTA P.S. /221 /2026 () //
474	D-ABLAPL/14381/2026 ABLAPL/5639/2026	LOCHAN @ MITHUN DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /208 /2026 () //
475	D-ABLAPL/13479/2026 ABLAPL/5640/2026	ASISH KUMAR SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	JAGANNATHA PRASAD /152 /2026 () //
476	D-ABLAPL/14450/2026 ABLAPL/5641/2026	JABAR KHAN VS	AMULYA RATNA PANDA VS	BARAMBA /154 /2026 ()

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477	D-ABLAPL/14460/2026 ABLAPL/5642/2026	STATE OF ODISHA CHANDAN KUMAR SAHOO VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// CUTTACK SADAR /323 /2026 ()
478	D-ABLAPL/14452/2026 ABLAPL/5643/2026	RIAZ MAHAMMED @ SAHIL @ RIYAZ MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BARAMBA /154 /2026 ()
479	D-ABLAPL/14453/2026 ABLAPL/5644/2026	HASAN KHAN @ KUNU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BARAMBA /154 /2026 ()
480	D-ABLAPL/14267/2026 ABLAPL/5645/2026	SARADA PRASANNA BARIK VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	// / /0 ()
481	D-ABLAPL/14325/2026 ABLAPL/5646/2026	RAJ KUMAR AGRAWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// KUCHINDA /321 /2025 ()
482	D-ABLAPL/14458/2026 ABLAPL/5647/2026	MEERARANI NAYAK @ MIRARANI NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// BALASORE TOWN /162 /2026 ()
483	D-ABLAPL/14327/2026 ABLAPL/5648/2026	PALU PARIDA @ PALLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /84 /2023 ()
484	D-ABLAPL/14666/2026 ABLAPL/5649/2026	RAJENDRA KUMAR NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// MANCHESWAR P.S. /246 /2012 ()
485	D-ABLAPL/14474/2026 ABLAPL/5650/2026	RANKA PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// KHALLIKOTE /359 /2026 ()
486	D-ABLAPL/14484/2026 ABLAPL/5651/2026	JAYANTI BAGARTI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BELPAHAR /73 /2026 ()
487	D-ABLAPL/14330/2026 ABLAPL/5652/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// KHARABEL NAGAR P.S. /202 /2026 ()

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488	D-ABLAPL/14667/2026 ABLAPL/5653/2026	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANPUR /191 /2022 () //
489	D-ABLAPL/14486/2026 ABLAPL/5654/2026	TAPAN KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LALBAG /148 /2026 () //
490	D-ABLAPL/14673/2026 ABLAPL/5655/2026	ASHOK RATH VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	KHARABEL NAGAR P.S. /121 /2026 () //
491	D-ABLAPL/14488/2026 ABLAPL/5656/2026	PRAHALLAD BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /273 /2026 () //
492	D-ABLAPL/14338/2026 ABLAPL/5657/2026	DEBASIS NAYAK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	KHARABEL NAGAR P.S. /291 /2014 () //
493	D-ABLAPL/14497/2026 ABLAPL/5658/2026	KARTIK CHANDRA JENA @ KARTTIK CHANDRA JENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BRAMHA BARADA /238 /2025 () //
494	D-ABLAPL/14499/2026 ABLAPL/5659/2026	HAFIZ KHAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /423 /2025 () //
495	D-ABLAPL/14680/2026 ABLAPL/5660/2026	SUBRAT MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /82 /2026 () //
496	D-ABLAPL/13461/2026 ABLAPL/5661/2026	HIRENDRA KUMAR DAS @ HIRENDRA DAS @ DHIRENDRA DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	MAHILA P.S.(BBSR) /119 /2026 () //
497	D-ABLAPL/14686/2026 ABLAPL/5662/2026	SURENDRA SWAIN VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KHUNTUNI /203 /2024 () //
498	D-ABLAPL/14742/2026 ABLAPL/5663/2026	SAMBHUA @ DHANANJAY JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /68 /2026 () //
499	D-ABLAPL/14754/2026	SK. ALAMUDDIN @ SK ALLABUDDIN	KULDEEP MOHANTY	BAISINGA /219 /2026

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	ABLAPL/5664/2026	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/14755/2026 ABLAPL/5665/2026	TAPAN KUMAR SAHU @ TAPAN KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA VARMA VS	CUTTACK VIGILANCE /30 /2016 () //
501	D-ABLAPL/13724/2026 ABLAPL/5666/2026	SANTOSH NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	NIALI /317 /2026 () //
502	D-ABLAPL/13743/2026 ABLAPL/5667/2026	SOUMYARANJAN PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	BHANDARIPOKHARI /62 /2026 () //
503	D-ABLAPL/14552/2026 ABLAPL/5668/2026	SAMARJIT PANDA VS STATE OF ODISHA	SITIKANT MISHRA VS	PHIRINGIA /68 /2019 () //
504	D-ABLAPL/14446/2026 ABLAPL/5669/2026	BIGHNARAJ DAS VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	CUTTACK SADAR /322 /2026 () //
505	D-ABLAPL/13744/2026 ABLAPL/5670/2026	ABHIPSHA MOHANTY VS STATE OF ODISHA	SATYABRATA PANDA VS	BHANDARIPOKHARI /62 /2026 () //
506	D-ABLAPL/14507/2026 ABLAPL/5671/2026	ABINASH PATTNAYAK @ AKASH PATTNAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /82 /2026 () //
507	D-ABLAPL/14511/2026 ABLAPL/5672/2026	DILIP MEHER VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	EOW,BHUBANESWAR /8 /2026 () //
508	D-ABLAPL/14250/2026 ABLAPL/5673/2026	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ /0 () //
509	D-ABLAPL/14349/2026 ABLAPL/5674/2026	MONGIA @ KHAN ABUTAHIR NASIMUDDIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /1153 /2025 () //
510	D-ABLAPL/14350/2026 ABLAPL/5675/2026	SUDHANSU NAIK VS	SHYAM SUNDAR CHHUALSINGH VS	BANARAPAL /187 /2026 ()

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511	D-ABLAPL/13655/2026 ABLAPL/5676/2026	STATE OF ODISHA AJAYA @ KUNA BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	// BAGDIA /114 /2026 () //
512	D-ABLAPL/14351/2026 ABLAPL/5677/2026	STATE OF ODISHA RAJENDRA PRASAD SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BHANJANAGAR /391 /2026 () //
513	D-ABLAPL/14388/2026 ABLAPL/5678/2026	STATE OF ODISHA UMASHANKAR SWAIN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	// CUTTACK SADAR /296 /2026 () //
514	D-ABLAPL/14392/2026 ABLAPL/5679/2026	STATE OF ODISHA BIBHUN KATHUA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	// / /0 () //